

implemented throughout the country to make a significant impact on the 'aam aadmi';

(c) whether all payments under Rural Employment Guarantee Scheme are made through banks; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) An Independent Evaluation Organization (IEO) has been approved by the Government to assess the out comes and impact of flagship schemes of the Government.

(c) and (d) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has made mandatory requirement to make wage disbursement through institutional accounts in Banks or Post Offices, unless specifically exempted, to ensure transparency and enhancing the integrity of wage payment. State Governments have been advised to roll out Business correspondent on competitive bid from Banks to strengthen the institutional out reach. However, keeping in view the limited institutional outreach of Banks and Post Offices as well as special circumstances prevailing in Integrated Action Plan (IAP) districts, Ministry of Rural Development has recently decided to allow the State Government to make MGNREGA wage payments through cash in IAP districts for one year subject to certain conditions.

Work provided under MGNREGS

763. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) beneficiaries who have received 100 days of work per year State-wise and year-wise since programme was implemented;

(b) the number of States which have enacted required legislation and made the requisite budgetary allocations to pay unemployment allowances to those who are not provided employment within 15 days under the MGNREGS;

(c) the number of days for which this unemployment allowance has been paid State-wise and year-wise since the programme has been implemented; and

(d) the steps taken to ensure that those who don't receive employment within 15 days of seeking it, are provided the unemployment allowance as mandated under MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The details of households which completed 100 days of employment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) from the year 2006-07 onwards as reported by States/UTs are given in Statement-I (*See below*).

(b) to (d) Payment of unemployment allowance to entitled MGNREGA applicants is a legal requirement as per various provisions in the Act. As per Section 7(3) to 7(6) of the Act, liability for payment of unemployment allowance is on the concerned State Government and it is to be sanctioned and disbursed by the Programme Officer or such local authority as the State Governments may notify. Payment of unemployment allowance shall be made not later than 15 days from the date on which it becomes due and the procedure for payment of unemployment allowance is to be prescribed by the State Governments. Information regarding number of days for which unemployment allowance has been paid under MGNREGA by the States/UTs prior to 2010-11 is not available. From the year 2010-11 details of number of days for which unemployment allowance has been paid by the States/UTs as reported in the Management Information System (MIS) is given in Statement-II (See below).

The States/UTs have been advised from time to time to comply with the provisions in the Act regarding payment of unemployment allowance to entitled workers following the same pattern as the payment of wages.

Statement-I

Number of Households completed 100 days of employment

Sl.No	State	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12 up to 16/02/12
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	57946	432357	483058	1395537	964713	604052
2.	Arunachal Pradesh	0	2020	12788	276	602	0
3.	Assam	185160	239473	176778	130457	45490	9131
4.	Bihar	60310	52825	102597	282797	284063	46109
5.	Chhattisgarh	130302	256071	251674	160851	184497	75618
6.	Gujarat	12208	11416	49160	103752	67653	23310
7.	Haryana	5626	7402	9855	8837	9077	5793
8.	Himachal Pradesh	16815	13842	50193	48283	22052	14729
9.	Jammu and Kashmir	11758	1673	7643	21360	60224	6586
10.	Jharkhand	51065	49836	95473	133296	131149	28763
11.	Karnataka	69789	23081	27009	445930	131575	19147
12.	Kerala	537	59443	14344	43596	67970	18267
13.	Madhya Pradesh	531556	922107	979026	678717	467119	100958
14.	Maharashtra	5341	8349	32510	22630	28240	59337
15.	Manipur	18568	0	137006	101	109339	113

1	2	3	4	5	6	7	8
16.	Meghalaya	575	6677	26323	13453	19576	6421
17.	Mizoram	5946	0	91758	7059	131970	0
18.	Nagaland	0	0	34070	103436	190261	917
19	Odisha	154118	37475	52459	82710	204229	20263
20	Punjab	5327	2642	3970	7702	5243	1773
21	Rajasthan	639219	911248	2631892	1514420	495830	120033
22	Sikkim	222	2006	2863	12633	25695	2067
23	Tamil Nadu	1824	77053	508122	760689	1102070	168729
24	Tripura	19577	1772	56930	214218	81442	26200
25	Uttar Pradesh	154953	436032	647525	796929	600559	147164
26	Uttarakhand	3727	15658	12633	20664	25412	7802
27	West Bengal	18817	31468	23050	72123	104967	17068
28	Andaman and Nicobar Islands			12	657	174	516
29	Dadra and Nagar Haveli			66	24	NR	NR
30	Daman and Diu			NR	NR	NR	NR
31	Goa			0	121	413	85
32	Lakshadweep			481	20	71	116
33	Puducherry			0	385	137	73
34	Chandigarh			NR	NR	NR	NR
TOTAL:		2161286	3601926	6521268	7083663	5561812	1531140

NR= Not Reported.

Statement-II*No. of days of Unemployment Allowance paid under MGNREGA (as per MIS)*

Sl. No.	State	2010-11 No. of Days of Unemployment Allowance Paid
1	Gujarat	12
2	Jammu and Kashmir	13
3	Punjab	54
4	Tamil Nadu	282
5	Tripura	6
6	Uttar Pradesh	147
TOTAL:		514